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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 337/230/HDB/2018
NAME OF THE COMPANY	Design And Test Technologies India Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	counsel O.L.	9440569156	MA
T. Sujana Kumar Reddy for RD	Adv.	9160001435	TJR

ORDER

Learned counsel Mr.M.Anil Kumar present for OL. Learned counsel Mr.T.Sujan Kumar Reddy present for RD.

Representation of RD filed.

Petitioner counsel requested time to file reply on the RD representation.

List the matter on 11.09.2018.


MEMBER JUDICIAL